

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 35 of 2011

Dated: 16th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Konark Power Project Limited

....Appellant (s)

Versus

Bangalore Electricity Supply Co. Ltd.

... Respondent (s)

Counsel for the Appellant (s) : Mr. T.N. Rao

Counsel for the Respondent (s):

ORDER

Admit. Issue notice to both the Respondents. Dasti is permitted.

Post the matter for hearing on **14.04.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/rkt